

**In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 20.03.21) :**

1.Total no. of transactions	:-	391
(Online requisition for certified copy of orders and judgement)		
2.Total no. of compliance	:-	388
3.Total no. of requests pending	:-	03

**Reasons for non- compliance of the requests :-**

(i). files not received from the concerned section	:-	01
1. CONT. CIVIL – 176/2020		

(iii). No. of Requisitions in which reason for non-compliance

has been mentioned below	:-	02
--------------------------	----	----

- a. TR197011220092311 - Cont (C) - 645/2013- Fee of Rs. 10 wanting.
- b. TR902120321122303 – Arb. Application – 03/2016 – Incomplete order ie. Compromise petition is not uploaded in the net which is a part of the order.